

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Syndicate Bank  
Vs  
Vijay Spinners (RJPM) Pvt. Ltd.

**MAIN PETITION NUMBER** : CP/988/2018

**(IA/MA) APPLICATION NUMBERS**

IA/866(CHE)/2024

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**ORDER**

Present: Ms. Pavithra Sundarajan, Ld. Counsel for the Applicant/Liquidator.

Heard.

The Applicant is directed to serve copy of the application on the Respondents and file Affidavit of Service.

List the application for appearance / reply / hearing on **13.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs